

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period 2014-19).

Petitioner : GRIDCO Limited

Respondents : NTPC & 16 ors.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC
Ms. Vanshika Saraf, Advocate, NTPC
Shri Rahul Kinra, Advocate, BRPL&BYPL
Ms. Isnain Muzamil, Advocate, BRPL&BYPL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, the hearing of the review petition was adjourned.

2. The review petition will be listed for hearing on **6.2.2025 at 2.30 pm**. Parties are directed to complete their pleadings, if not done earlier.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

